# Annexure Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

		-				-			-	(Amount in ₹)
SI. No.	Category of stakeholders	Summary of claims received			y of claims nitted	Amount of contingent claims	of Amount of claims rejected	Amount of claims under verificati on	Details in Annexure	Remark,if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA	Provision has been made in the Resolution Plan. There is no unpaid CIRP cost.
2	Liquidation costs incurred till date	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	NA	Resolution Plan approved by the AA vide order dated 05.03.2021
3	Secured financial creditors	0	0	0	0	0	0	0	1	Attached
4	Unsecured financial creditors	2	7,94,63,268	2	7,19,63,268	0	75,00,000	0	2	Attached
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	Attached
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	Attached
7	Operational creditors (Government Dues)	1	12,05,92,073	1	12,05,92,073	0	0	0	5	Attached
8	Operational creditors (other than Workmen,Employees and Government Dues)	1	1,19,700	1	1,19,700	0	0	0	6	Attached
9	9 Other stakeholders, if any (other than financialcreditors and operational creditors)		0	0	0	0	0	0	7	Attached
Total	al		20,01,75,041		19,26,75,041		75,00,000			

Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## List of secured financial creditors

													(Amount in ₹)					
]	Name of	Details of claim	received		Ι	Details of claim a	admitted		Amount	Amount of	Amount of	Amount of	Remarks,					
.	creditor								of	any mutual	claimrejected	claim	if any					
		Date ofreceipt	Amountclaimed	Amount of	Nature	Amount	Whether	Details of SecurityInterest	Amount	% share in	contingen	dues, that		under				
		•		claim a	of	coveredby	security		covered by	total amount	tclaim	maybe set		verification				
				dmitted	claim	security	interest		guarantee	of claims		off						
						interest	relinquished			admitted								
							?(Yes/No)											
-	- ·	-	-	-	-	-	-	-	-	-	-	-	-	-	-			
		creditor	creditor	creditor           Date of receipt         Amountclaimed	creditor           Date of receipt         Amount claimed         Amount of claim a	creditor Date of receipt Amount claimed Amount of claim a of	Name of creditor       Details of claimreceived       Details of claim         Date of receipt       Amountclaimed       Amount of claim a of coveredby dmitted       Nature security	Name of creditor       Details of claim received       Details of claim admitted         Date of receipt       Amount claimed       Amount of claim a dmitted       Mature of coveredby security interest relinquished	Name of creditor       Details of claim received       Details of claim admitted         Date of receipt       Amount claimed       Amount of claim a dmitted       Nature Amount of claim a dmitted       Whether security interest ecurity interest relinquished       Details of SecurityInterest	Name of creditor       Details of claim received       Details of claim a dmitted         Date of receipt       Amount claimed       Amount of claim a dmitted       Manue Amount of claim a dmitted       Manue Amount of claim a dmitted       Details of SecurityInterest admitted       Amount claimed         Image: Control of the security of the secure of the security of the security of the security of	Name of creditor       Details of claim-received       Details of claim-received       Details of claim-received       Manuel claim a dmitted         Date of receipt       Amount claimed       Amount of claim a dmitted       Nature of claim a dmitted       Whether security interest relinquished       Details of SecurityInterest guarantee       Amount of claims admitted	Name of creditor       Details of claim-received       Details of claim-received       Details of claim-received       Amount of claim a dmitted       Manue of claim a	Name of creditor       Details of claim received       Amount of claim a dmitted       Mature and therest relinquished       Whether security interest relinquished       Details of SecurityInterest relinquished       Amount of claims admitted       Amount of claims admitted       Amount of claims admitted       Amount of claims admitted       Mature and therest relinquished       Details of SecurityInterest relinquished       Amount covered by interest relinquished       Mature admitted       Amount of claims admitted       <	Name of creditor       Details of claim-received       Amount of claim a dmitted       Mature security interest relinquished       Details of SecurityInterest relinquished       Amount of claims admitted       Amount of claims admitted <th>Name of creditor       Details of claim-received       Details of claim-received       Details of claim a dmitted       Namunt of claim a dmitted       Amount of claim a dmitted       Mature treest relinquished       Whether security interest relinquished       Details of SecurityInterest relinquished       Amount of claims admitted       Amount of claims admited       Amount of claims admitted&lt;</th>	Name of creditor       Details of claim-received       Details of claim-received       Details of claim a dmitted       Namunt of claim a dmitted       Amount of claim a dmitted       Mature treest relinquished       Whether security interest relinquished       Details of SecurityInterest relinquished       Amount of claims admitted       Amount of claims admited       Amount of claims admitted<			

## Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

				List of unsecured					(Amo	ount in ₹)		
Sl. No.	Name ofcreditor	Details of claim	nreceived	Details of	Details of claim admitted					Amount of claim	Amount of claim	Remarks, if any
		Date ofreceipt	Amountclaimed	Amount ofclaim admitted	Nature of claim	Amount covered by guarante e	% share intotal amount of claims admitted	contingent claim	dues, that may be set off	rejected	under verificat ion	
1	Jan Kalyan Sahakari Bank Limited	26-11-2018	38,87,268	38,87,268	unsecured	-	5.40%	-	-		-	-
2	Kalptaru Fincap Limited (substituted in place of ASREC India Limited vide Assignment Agreement dated 31.12.2020)	30-11-2018	7,55,76,000	6,80,76,000	Unsecured	-	94.60%		-	75,00,000		On 30.07.2019, ASREC India Ltd. voted on the Resolution Plan and the same was approved with a requisite majority by the CoC members. The application for approval of the Resolution Plan was filed in NCLT on 05.08.2019. Later, on 31.12.2020, ASREC India Limited assigned the debt in favour of Kalptaru Fincap Limited, vide Assignment Agreement dated 31.12.2020 and by virtue of which Kalptaru Fincap Limited was substituted in place of ASREC India Ltd. Further all the secured assets were sold out during the pre CIRP period.
	Total	-	7,94,63,268	7,19,63,268	-	-	100%	-	-	75,00,000	-	-

## List of unsecured financial creditors

Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

												(Amoun	t m <)
	Name of authorised	Name of workman	of claim eived		Details of claim a	lmitted		Amount of Amount contingent of any		Amount of claim under			
	representative, if any			claimed	of claim admitted	e e e e e e e e e e e e e e e e e e e	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
-	-	-	-	-	-	-		-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

#### List of operational creditors (Workmen)

(Amount in ₹)

No claim received

Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

												(Am	ount in ₹)
	Name of authorised	Name of employee		of claim eived	]	Details of claim ad		Amount of contingent		Amount of claim	Amount of claim under		
	representative, if any				ount of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date	claim	v	rejected	verification	•		
-	-	-	-	-	-	-	-	-	-	-	-	-	
-	-	-	-		-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

List of operational creditors (Employees)

(Amount in ₹)

No claim received

# Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

	List of operational creations (Government Dues)														
				nount in ₹)											
SI.	Detai	ls of	Details of cla	imreceived	Details of claim admitted					Amount of	Amountof	Amount	of Amount of	Remarks, if	
No.	Clain	nant									contingent	any mutual	claim	claim under	any
	Department	Department Government Date of Amountclaimed			Amount of	claim	Natureof claim	Amount	Whether lien	% share in	claim	dues, that	rejected	verification	
	•		receipt		admitted			covered by		total amount		may be set			
			-					lien or	removed?	of claims		off			
								attachment	(Yes/No)	admitted					
								pending							
								Disposal							
1.	State Tax dept	VAT	30-11-2018	12,05,92,073	12,05,92,073	3	Unsecured	Nil	N.A.		-	-	-	-	-
	Total			12,05,92,073	12,05,92,073	3						-	-	-	-

## List of operational creditors (Government Dues)

## Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

## List of operational creditors (other than Workmen, Employees and Government Dues)

		(Amount in	mount in ₹)											
Sl.	Name ofcreditor	Details of claimrece	eived	Details of claim admitted										Remarks,
No.			-				•		-	of	any	claimrejected		•
		Date of receipt	Amountclaimed	Amount of claim	Natureof	Amount	Whether	Amount	% share	contingent			verification	
				admitted	claim	covered	lien /	covered	in total	claim	dues, that			
			by lien or attachmen by a					amount of		maybe set				
						attachme	t	guarant	claims		off			
						ntpending	removed?	ee	admitted					
						disposal	(Yes/No)							
1.	Beli Sharma & Co.	30-11-2018	1,19,700	1,19,700	unsecured	-	N.A.	-		-	-	-	-	-
	Total		1,19,700	1,19,700	-	-	-	-		-	-	-	-	-

#### Name of the corporate debtor: AVK Automall Private Limited; Date of commencement of CIRP: 06-11-2018.; List of stakeholders as on: 07-01-2021

		(Amount in ₹)													
		Category of stakeholders (		s of claim eived							Amount of contingent	Amount of any	claim	Amount of claim under	Remarks, if any
	preference Date Amou				Amount of claim admitte d	of claim	covered by lien or attachment	attachment	covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
-	-	-	-	-	-	-	-	-		-		-	-	-	-
-	-	-	-	-	-	_	-	-	-	-	-	-	-	-	-
-	-	-	-	-	_	-	-	-	-	-	-	-	-	-	-

#### List of other stakeholders, if any (other than financial creditors and operational creditors)